

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 &  
IA NO. 50 OF 2016**

**Dated: 29<sup>th</sup> March, 2016**

**In the matter of:-**

**Uttar Pradesh Power Transmission  
Corporation Ltd. & Anr.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **02.05.2016.**

**COURT MASTER**